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**STANDING COMMITTEE ON LABOUR, TEXTILES AND
SKILL DEVELOPMENT**

(2022-23)

(SEVENTEENTH LOK SABHA)

MINISTRY OF SKILL DEVELOPMENT & ENTREPRENEURSHIP

**Action Taken by the Government on the Observations/
Recommendations of the Committee contained in their Forty-Third
Report (Seventeenth Lok Sabha) on Demands for Grants (2023-24) of
the Ministry of Skill Development & Entrepreneurship.**

FORTY-EIGHTH REPORT



LOK SABHA SECRETARIAT

NEW DELHI

July, 2023/ Ashadha, 1945 (Saka)

FORTY-EIGHTH REPORT

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DEVELOPMENT**

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the Ministry of Skill Development & Entrepreneurship.**

Presented to Lok Sabha on 21.07.2023

Laid in Rajya Sabha on 21.07.2023



LOK SABHA SECRETARIAT

NEW DELHI

July, 2023/ Ashadha, 1945 (Saka)

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* Not appended with this cyclostyled copy.

**COMPOSITION OF THE STANDING COMMITTEE ON LABOUR, TEXTILES AND
SKILL DEVELOPMENT**

(2022-23)

Shri Bhartruhari Mahtab - Chairperson

**MEMBERS
LOK SABHA**

2. Shri Subhash Chandra Baheria
3. Kunwar Pushpendra Singh Chandel
4. Shri Pallab Lochan Das
5. Shri Feroze Varun Gandhi
6. Shri Satish Kumar Gautam
7. Shri Bache Gowda B.N.
8. Dr. Umesh G. Jadhav
9. Shri Dharmendra Kumar Kashyap
10. Adv. Dean Kuriakose
11. Shri Pakauri Lal
12. Prof. Sanjay Sadashivrao Mandlik
13. Shri Dayakar Pasunoori
14. Shri Khalilur Rahaman
15. Dr. D. Ravikumar
16. Shri Naba (Hira) Kumar Sarania
17. Shri Bhola Singh
18. Shri Ganesh Singh
19. Shri Nayab Singh
20. Shri K. Subbarayan
21. Shri Giridhari Yadav

RAJYA SABHA

22. Shri Naresh Bansal
23. Shri Neeraj Dangi
24. Shri R. Dharmar
25. Prof. Manoj Kumar Jha
26. Shri Elamaram Kareem
27. Ms. Dola Sen
28. Shri M. Shanmugam
29. Shri Shibu Soren
30. Shri Vijay Pal Singh Tomar
31. Shri Binoy Viswam

SECRETARIAT

- | | | | |
|----|-------------------------|---|----------------------|
| 1. | Shri T.G. Chandrasekhar | - | Additional Secretary |
| 2 | Shri Sanjay Sethi | - | Director |

INTRODUCTION

I, the Chairperson, Standing Committee on Labour, Textiles and Skill Development (2022-23) having been authorized by the Committee, present on their behalf this Forty-Eighth Report on Action Taken by the Government on the Observations/ Recommendations of the Committee contained in their Forty-Third Report (Seventeenth Lok Sabha) on Demands for Grants (2023-24) of the Ministry of Skill Development & Entrepreneurship.

2. The Forty- Third Report was presented to Lok Sabha and laid in Rajya Sabha on 13th March, 2023. The Ministry of Skill Development & Entrepreneurship furnished their replies on 28th June, 2023 indicating Action Taken on the Observations/ Recommendations contained in the Forty-Third Report. The Committee considered and adopted the Draft Report at their sitting held on 17th July, 2023.

3. An analysis of the action taken by the Government on the Observations/ Recommendations contained in the Forty-Third Report (Seventeenth Lok Sabha) is given at Appendix-II.

4. For ease of reference, Observations/ Recommendations of the Committee have been printed in thick type in the body of the Report.

New Delhi;
17 July, 2023
26 Ashadha, 1944 (Saka)

BHARTRUHARI MAHTAB
CHAIRPERSON
STANDING COMMITTEE ON LABOUR,
TEXTILES AND SKILL DEVELOPMENT

CHAPTER- I

REPORT

This Report deals with the action taken by the Government on the Observations/Recommendations of the Committee contained in their Forty-Third Report (Seventeenth Lok Sabha) on 'Demands for Grants (2023-24)' of the Ministry of Skill Development and Entrepreneurship.

2. The Forty-Third Report was presented to Lok Sabha/ laid in Rajya Sabha on 13th March, 2023. It contained 24 Observations/Recommendations. Replies of Government in respect of all the Recommendations have been received and are categorized as under:-

- | | |
|--|--|
| (i) Recommendations/Observations which have been accepted by the Government – Rec. Para Nos. 1, 2, 3, 4, 5, 6, 7, 8, 9, 10, 11, 12, 13, 14, 15, 16, 19, 20, 21, 22, 23 and 24 | Chapter II
Total:22
Percentage:91.67 |
| (ii) Recommendations/Observations which the Committee do not desire to pursue in view of the Government's reply – Nil | Chapter III
Total:00
Percentage:00.00 |
| (iii) Recommendations/Observations in respect of which replies of the Government have not been accepted by the Committee and which require reiteration – Rec. Para Nos. 17 and 18 | Chapter IV
Total:02
Percentage:08.33 |
| (iv) Recommendations/Observations in respect of which replies of the Government are interim in nature – Nil. | Chapter V
Total:00
Percentage:00.00 |

3. The Committee desire that Action Taken Notes in respect of Observations/ Recommendations contained in Chapter-I be furnished to them at the earliest.

4. The Committee will now deal with some of their earlier Observations/ Recommendations which either require reiteration or merit further comments.

I. BUDGETARY ALLOCATIONS/UTILISATION

(Recommendation Para No. 1)

5. In their Forty-Third Report, the Committee noted that the BE for 2022-23 was Rs.2999 crore whereas the revised estimate for the year was reduced to Rs.1901.71 crore, out of which, the Ministry was able to spend only Rs. 607.72 crore (as on 10.01.2023). The lower utilization of the budgeted funds was attributable to the fact that three major Schemes viz., PMKVY, JSS and NAPS which constitute around 69 % of their entire scheme allocations were in the pipeline for approval since these three schemes had ended on 31.03.2022. The Ministry also informed that their continuation as a Composite Central Sector Scheme "Skill India Program" was approved by the Expenditure Finance Committee (EFC), in its meeting held on 27.7.2022. The Draft Cabinet Note for 'Skill India Program' from FY 2022-23 to 2025-26 was sent to Cabinet Secretariat on 23.08.2022, however, approval of the Cabinet was awaited. Opining that the Ministry should have initiated the process for the continuation of the Schemes at an earlier date which might have enabled them to prevent or minimize the shortfall in expenditure, the Committee recommended that the Ministry take up the matter in the right earnest for expediting the process of approval for the Skill India Programme, which would facilitate utilisation of the earmarked funds in a timely and even manner.

6. In their Action Taken Note furnished to the Committee, the Ministry of Skill Development & Entrepreneurship have stated as follows:-

"JSS: -The recommendation is well taken, and necessary follow-ups will be made in consultation with the PMKVY division. Further, necessary steps from the JSS division to prevent and minimize the shortfall in expenditure will be taken to facilitate the utilization of the earmarked funds for the scheme to support to JSSs.

NAPS: Under National Apprenticeship Promotion Scheme (NAPS) fund allocated during BE-2022-23 is Rs. 170 crore. The Ministry of Skill Development and Entrepreneurship in an effort to make the scheme more effective, Ministry has taken many steps, in consultation with various stakeholders, to simplify the portal and the processes, and to revise the NAPS guidelines to bring increase in the number of establishments and apprentices. Office Memorandums (OMs) have been issued between December 2021 and November 2022, to simplify portal/apprenticeship processes and to make the process of apprenticeship engagement easier. Accordingly, the apprentices number has increased to 5.8 Lakhs in 2021-22. Further, establishments have been asked to submit the claims pertaining to NAPS (related to Optional Trades) through portal by October 2022. All this had resulted in additional fund requirement to the tune of Rs. 175 Crore and the same was allocated through Supplementary Demand for Grants. Accordingly

total fund utilised in FY 2022-23 was Rs. 335.44 crore which is around 200% expenditure over BE allocation.

PMKVY: The Observation/recommendation of the Committee is noted for compliance.

Further, it is submitted that MSDE, after receiving the one-time permission from Department of Expenditure, Ministry of Finance for release of funds under PMKVY 4.0 subject to the limit of RE 2022-23, has expedited the implementation of the PMKVY 4.0 based on the approved Expenditure Finance Committee (EFC) Memorandum. Targets have been allocated to the Skill Hubs comprising of all the Higher Education Institutes (HEIs), Schools, Government Institutes such as Central Institute of Petrochemicals Engineering & Technology (CIPET), National Institute of Electronics & Information Technology (NIELIT), Tool Rooms, etc., Sector Skill Councils (SSCs), Pradhan Mantri Kaushal Kendras (PMKKs).

Further, Dept. of Expenditure (DoE), MoF vide OM no. 72(07)/PFC-II/2015(Vol.I) dated 05.04.2023 has allowed to spend 1/4th (25%) of the BE 2023-24 amount (Rs. 1,558 crore) i.e. Rs. 389.5 crore under the Skill India Programme till the approval of the scheme from the Cabinet. Additionally, MSDE is making all the necessary efforts and pursuing with the Cabinet for the consideration and approval of the PMKVY 4.0 at the earliest."

7. The Committee in their earlier Report had noted that, as on 10.01.2023, the Ministry had incurred an expenditure of Rs. 607.72 crore against RE of Rs. 1901.71 crore leaving an unspent balance of Rs. 1293.99 crore to be utilized during the remaining part of FY 2022-23. The Committee, however, find that the reply does not indicate the expenditure incurred as on 31.03.2023. The Committee desire that, in future, while responding to the recommendations of the Committee on the Demands for Grants, the actual expenditure at the end of the financial year, in the last quarter as well as in the last month be invariably indicated. The Committee appreciate that the efforts made by the Ministry have resulted in Department of Expenditure allowing the Ministry to spend 25% of BE 2023-24(Rs 1558 crore) viz. Rs. 389.5 crore under the 'Skill India Programme' pending approval of the Cabinet. The Committee impress upon the Ministry to vigorously pursue the matter and continue their efforts to expedite the approval of the Programme so

that the physical and financial targets envisaged are not adversely affected due to inadequacy of funds.

II. PRADHAN MANTRI KAUSHAL VIKAS YOJANA (PMKVY)

(Recommendation Para Nos. 3 and 8)

8. In their earlier Report, the Committee noted that the Expenditure Finance Committee (EFC) had recommended the continuation of three components under the Composite Central Sector Scheme of Pradhan Mantri Kaushal Vikas Yojana (PMKVY) for the period FY 2022-23 to 2025-26 with a total outlay of Rs. 8800 Crore. The EFC had also made important recommendations in this regard which *inter-alia* included creation of a single Project Monitoring Unit (PMU) at the Ministry level for monitoring/evaluation/course curriculums; Inter-Ministerial consultation for identifying beneficiary as well as target group to avoid duplication; transparent mechanism to be developed for selection of training providers etc. The Committee recommended that the Ministry take accord and give due importance to the changes/modifications proposed by the EFC and act earnestly to ensure effective implementation of the EFC suggestions after consultations with key-stakeholders.

9. In their Action Taken Note furnished to the Committee, the Ministry of Skill Development & Entrepreneurship have stated as follows:-

"The observation/recommendation of the Committee is noted for compliance. Further, it is submitted that MSDE has accepted all the recommendations of the EFC on PMKVY 4.0 and accordingly, the draft Note for the Cabinet was prepared. MSDE is in the process of establishing the single Project Monitoring Unit (PMU) in the Ministry for effective implementation, monitoring, etc. Tracking of the certified candidates will be maintained through the Skill India Digital (SID) being maintained by NSDC.

Additionally, it is submitted that MSDE is working with all the Central Ministries/ Departments to take convergence to the next level including field level convergence, common branding under Skill India, Aadhaar based candidate enrolment and linking with externalities including career guidance, employment, etc. for avoiding the duplication of efforts and resources."

10. The Committee were unhappy to find that no evaluation study had been conducted for PMKVY 3.0 to evaluate the satisfaction level of employers with regard to the candidates placed with them. Observing that success in implementation of the Scheme can be ascertained from the level of satisfaction

of the employers on the skill training being imparted to the candidates, the Committee impressed upon the Ministry the critical need to undertake an evaluation study in partnership with the Sector Skill Councils to measure in quantifiable terms the satisfaction level of the employers which in turn would facilitate requisite systemic and policy improvements in the larger interest.

11. In their Action Taken Note furnished to the Committee, the Ministry of Skill Development & Entrepreneurship have stated as follows:-

“The observations/recommendations of the Committee are noted for compliance.

The last date of enrollment under PMKVY 3.0 was 31.03.2022. However, the financial closure of the scheme is still pending. Presently, under State component of PMKVY 3.0, few States/UTs still have committed liabilities to be fulfilled towards Training Providers and Ministry is disbursing funds for meeting out the same. Therefore, evaluation study of PMKVY 3.0 is yet to be conducted.

The Terms of Reference (ToR) for concurrent impact evaluation of skill training programs evaluation is being prepared, which will cover the feedback from employers which in turn would facilitate requisite systemic and policy improvements in the larger interest.”

12. The Committee note that after acceptance of all the recommendations of Expenditure Finance Committee (EFC) on PMKVY 4.0, the Ministry is in the process of establishing a single Project Monitoring Committee (PMC) for effective implementation, monitoring, etc. of various Schemes run by the Ministry. The Committee further note that the Ministry is working with all the Central Ministries/Departments for enabling convergence and avoiding duplication of efforts and resources. In view of the imperatives and urgency involved, the Committee exhort the Ministry to expedite the measures/consultation process to iron out procedural bottlenecks so as to ensure smooth and timely implementation of various Schemes run by the Ministry. The Committee also desire that sincere efforts be made to ensure development of transparent mechanism for selection of training providers.

13. The Committee appreciate that in pursuance of their recommendation for undertaking an evaluation study of PMKVY 3.0, the Ministry is in the process of preparation of Terms of Reference (ToR) for concurrent impact evaluation of skill training programmes covering *inter-*

alia the feedback from the employers. The Committee impress upon the Ministry to intensify the measures already initiated and complete the exercise at an early date so as to gauge the satisfaction level of employers on the training imparted to the candidates, learn lessons from the deficiencies in PMKVY 3.0 and ensuring rectification of the deficiencies while implementing PMKVY 4.0.

III. PRADHAN MANTRI KAUSHAL KENDRA (PMKK)

(Recommendation Para No. 10)

14. In their earlier Report, the Committee found that all the PMKKs had been setup by private training partners. However, there is a provision in the guidelines which allows participation of Central/State Government/PSU/SPSU Institutions/organizations to set up PMKK. As per information provided by the Ministry, the applications for setting-up of PMKKs are invited via Expression of Interest (EoI)/ Request for Proposal (RFP) by National Skill Development Corporation (NSDC). All eligible institutions including Central/State Government/PSU/SPSU can participate in such EoI/RFP, but no applications were received from the institutions concerned. The Committee recommended that the Ministry take recourse to certain proactive measures and impress upon the State Governments/PSUs to support setting up of PMKKs in remote/under-served districts where setting up the Kendras may not be financially viable for private training partners.

15. In their Action Taken Note furnished to the Committee, the Ministry of Skill Development & Entrepreneurship have stated as follows:-

“The observations/recommendations of the Committee are noted for compliance.

It is humbly submitted that, the extant provision of the guidelines of Pradhan Mantri Kaushal Kendra (PMKK) do not prohibit any Government entity / Public Sector Undertaking (PSU) / State PSU to set up PMKKs in the country.

As a process, the applications for setting-up of PMKKs were invited via Expression of Interest (EoI)/ Request for Proposal (RFP) by National Skill Development Corporation (NSDC). All eligible institutions including Central/State Government/PSU/SPSU can participate in such EoI/RFP, but no applications have been received from the concerned institutions. Going forward, MSDE through NSDC will facilitate the setting up of PMKKs in remote/underserved districts, where setting up the Kendras may not be financially viable for private training partners.”

16. Government entities/Public Sector Undertakings (PSUs)/State PSUs being eligible to set up PMKKs in the country, the Committee desire that while inviting applications for setting up of PMKKs *via* Expression of Interest (EOI)/Request for Proposal (RFP), such entities/organizations may be encouraged to participate in the bidding process. The Committee also desire that as per assurance given by the Ministry, the National Skill Development Corporation (NSDC) take necessary measures to facilitate in setting up of PMKKs in remote/underserved districts.

IV. JAN SHIKSHAN SANSTHANS (JSSs)

(Recommendation Para No. 12)

17. In their earlier Report, the Committee were concerned to find that no financial incentives had been provided to JSSs which had obtained 4 star and 5star rating. As per the existing provisions, while JSSs obtaining 5 star rating will be given opportunity to participate in World Skills Competitions, the JSSs obtaining 3 star rating would be given Certificate of Excellence. The Committee opined that the grading system can be made more effective if the rewards of better performance are made more substantial which in turn would also boost the spirit of constructive competition amongst the JSSs.

18. In their Action Taken Note furnished to the Committee, the Ministry of Skill Development & Entrepreneurship have stated as follows:-

"The JSS scheme is conceptualised as a scheme which provides training at the doorsteps of beneficiaries through NGOs with minimum infrastructure and resources. Further, the total budgetary provisions available with the scheme are merely sufficient to provide Grants-in-Aid to the existing JSSs as well as proposed new JSSs as per the expansion plan of this Ministry. Therefore, providing any kind of cash rewards/benefits will not be feasible for running this scheme in the approved budget. However, the possibilities of providing tools & equipment, awards & recognitions etc., will be explored through SANKALP and other schemes of this Ministry."

19. The Committee take cognizance of the reasons/justification given by the Ministry that due to financial constraints, it may not be feasible to provide any kind of cash rewards/benefits to the Jan Shikshan Sansthan (JSSs) obtaining 4 star and 5 star rating. The Committee, however, appreciate that pursuant to their recommendation, the Ministry is now

exploring the possibility of providing tools and equipment, awards and recognitions, etc. through SANKALP and other Schemes. The Committee are of the view that such type of assistance can also encourage JSSs to perform better, which in turn, would lead to healthy competition amongst them thereby resulting in improvement in their performance as well as quality of training of candidates. The Committee desire to be apprised of the measures taken in this regard.

V. DISTRICT SKILL COMMITTEES (DSCs)

(Recommendation Para No. 17)

20. In their earlier Report, the Committee desired that the District Collector/Magistrate concerned should ensure that the public representatives are regularly updated about the working of the District Skill Committees (DSCs) and their views/recommendations incorporated during the preparation of the District Skill Development Plans.

21. In their Action Taken Note furnished to the Committee, the Ministry of Skill Development & Entrepreneurship have stated as follows:-

"Recommendations of the Committee are noted for compliance."

22. The reply does not specifically mention about the action taken by the Ministry with regard to District Collectors/Magistrates ensuring that the public representatives are regularly updated about the working of District Skill Committees (DSCs). The Committee desire that appropriate action be taken by the Ministry in this regard so that the benefit of feedback and suggestions of the public representatives could be gainfully utilized for preparation of District Skill Development Plans.

VI. VACANCIES IN ITIs

(Recommendation Para No. 18)

23. In their earlier Report, the Committee noted that the Directorate General of Training (DGT) monitors the instructor data of each ITI through NCVT-MIS portal, where each ITI (Govt & Pvt) has to enter the instructor data as per the sanctioned units. The Committee were alarmed to find that as on 13.02.2023, NCVT-MIS portal instructors' dashboard showed that 73,384 posts of instructors were filled out of 2,05,636 sanctioned posts. As per dashboard

1,32,252 instructor posts were shown to be vacant. The issue of large number of vacancies in the ITIs had been highlighted by the Committee in their earlier report as well. The absence of trainers/ instructors was a concern that had been highlighted at various fora. Displeased with the lack of any concrete follow-up action on the part of the Ministry, the Committee again emphasized the importance of having adequate number of instructors/trainers at each ITI in order to provide quality instructions which is essential for employability. The Committee expected the Ministry to take serious note of the alarming situation and deliver concrete and positive action at the earliest.

24. In their Action Taken Note furnished to the Committee, the Ministry of Skill Development & Entrepreneurship have stated as follows:-

"The DGT, MSDE is committed to ensuring that all ITIs have enough instructors to provide high-quality training to students. In January 2023, the DGT, MSDE issued instructions to all State Directorates/UT Administrations, requiring all government and private ITIs to immediately appoint adequate numbers of instructors as per the trades/units available in the institutes and update the details of instructors on the MIS portal.

In addition, regular follow-up is conducted through email and video conferences with all State Directorates and UTs to ensure that adequate numbers of instructors are appointed and their details are updated on the NCVT MIS portal. State Directorates have also been informed to appoint trade-specific guest faculties to fill vacancies until regular trainers are appointed.

As of today, a total of 97,770 instructor posts in ITIs have been filled, according to the MIS portal. This is a positive development that ensures that there are enough qualified instructors available to train the next generation of skilled workers."

25. Although, the Ministry have contended that enough qualified instructors are available in ITIs for training the next generation of skilled workers, as per the data available on NCVT-MIS portal, out of sanctioned posts of 2,06,254 instructors, only 98,090 are in position and 1,08,164 posts viz. 52% posts are still vacant, as on 12.07.2023. This, in the opinion of the Committee, will be having an adverse affect on the functioning of ITIs as well as training activities. Evidently, the instructions issued by the Ministry for filling up the vacancies have not been yielding the desired results. The Committee, therefore, impress upon the Ministry to intensify the measures already initiated and strengthen

the collaborative efforts with States/UTs besides strengthening the monitoring mechanism so as to ensure that maximum number of vacancies in ITIs are filled up in a time bound manner. Simultaneously, the details need to be regularly updated on NCVT-MIS portal. The Committee would also like to be apprised of the measures taken in this direction.

VII. ONE DISTRICT ONE PRODUCT (ODOP)

(Recommendation Para No. 24)

26. In their earlier Report, the Committee noted that taking into account the One District One Product (ODOP) initiative of the Government, MSDE had aligned its skilling initiatives with opportunities arising with the association of one product with one district. National Skill Development Corporation through the Sector Skill Councils (SSCs) had mapped high impact government programs critical for 'Vocal-For-Local' such as PLI schemes, ODOP, Green Energy, Electric Mobility, Electronic and Semiconductor manufacturing, 5G telecom infrastructure and services, National Infrastructure Pipeline, etc. for understanding of skill intervention in their value chain. With a view to promote planning and implementation of skill development programmes in a decentralized manner, District Skill Committees (DSCs) had been set up and one of the mandate of DSCs is preparation of DSDP based on local needs of the District, including ODOP. Recognising the efforts of the Ministry in this regard, the Committee reiterated the need to ensure that every district has the training infrastructure and programme to cater to the Skilling requirements arising out of the development of the particular products of that district. Appreciating that the Ministry has mapped high impact government programs such as PLI Schemes and 5G Telecom Infrastructure and services etc. for understanding the skilling requirements in these areas, the Committee desired that the Ministry maintain the momentum of its efforts in this regard.

27. In their Action Taken Note furnished to the Committee, the Ministry of Skill Development & Entrepreneurship have stated as follows:-

“JSS: The JSS Division of MSDE is actively working towards the development/adoption of more courses/job roles suitable to the JSS clientele. Appropriate courses will be identified to promote the One District One Product (ODOP) initiative.

SANKALP: Suggestions of the Committee has been noted.

PMKVY: The Observation/recommendation of the Committee is noted for compliance.

The One District One Product (ODOP) initiative is aimed to foster balanced regional development across all districts of the country. MSDE has aligned its skilling initiatives with opportunities arising with the association of one product with one district. National Skill Development Corporation (NSDC) through the Sector Skill Councils (SSCs) has mapped high impact government programs critical for 'Vocal-For-Local' such as PLI schemes, ODOP, Green Energy, Electric Mobility, Electronic and Semiconductor manufacturing, 5G telecom infrastructure and services, National Infrastructure Pipeline, etc. for understanding of skill intervention in their value chain.

In addition, Ministry is undertaking various steps to aligning and convergence with schemes of other Ministries/Departments/State Governments and national priorities like PM-Gati Shakti, One-District-One-Product (ODOP).

DGT:For high impact Government programmes/ schemes, DGT has developed following long term courses to cater the need of skill manpower in the Green sector:

SI. No.	Name of Course	Entry Qualification	Duration	NSQF Level	Introduced in Year
1.	Solar Technician (Electrical)	10 th Passed	1 Year	3	2018
2.	Mechanic Electric Vehicle	10 th Passed	2 Year	4	2021
3.	Wind Plant Technician	10 th Passed	2 Year	4	2023
4.	Small Hydro Power Plant Technician	10 th Passed	2 Year	4	2023

In addition, DGT is taking new initiatives to develop curricula in new emerging areas such as Data Annotation, 5G Technology, Artificial Intelligence etc. in view of knowledge and skills required to meet the demands of the evolving job market. It would also contribute to the development of a technically skilled workforce that can drive innovation and contribute to the growth of various industries.”

28. The Committee note that appropriate courses, under JSS, are yet to be identified to promote the One District One Product (ODOP) initiative and impress upon the Ministry to accord utmost priority and pay focused attention to identify the courses so as to achieve the objective of ODOP and thereby foster balanced development across all districts of the country. The Committee also express concern to note that the reply of

the Ministry does not touch upon the steps taken/proposed for ensuring that every district has the training infrastructure and appropriate programmes to cater to the skilling requirements for local products. Needless to say, the Ministry ought to pay serious attention towards addressing the impediments in this regard so as to ensure that training infrastructure in every district adequately caters to the needs of local people and requirements of local products.

**New Delhi;
17 July, 2023
26 Ashadha, 1944 (Saka)**

**BHARTRUHARI MAHTAB
CHAIRPERSON
STANDING COMMITTEE ON LABOUR,
TEXTILES AND SKILL DEVELOPMENT**

(Vide Para No. 3 of the Introduction)

ANALYSIS OF ACTION TAKEN BY THE GOVERNMENT ON OBSERVATIONS/ RECOMMENDATIONS CONTAINED IN THE FORTY-THIRD REPORT (SEVENTEENTH LOK SABHA) OF THE STANDING COMMITTEE ON LABOUR, TEXTILES AND SKILL DEVELOPMENT

	Total	Percentage
I. Total number of Recommendations	24	
II. Recommendations/Observations which have been accepted by the Government (1, 2, 3, 4, 5, 6, 7, 8, 9, 10, 11, 12, 13, 14, 15, 16, 19, 20, 21, 22, 23 and 24)	22	91.67%
III. Recommendations/Observations which the Committee do not desire to pursue in view of the Government's reply – – Nil	00	00%
IV Recommendations/Observations in respect of which replies of the Government have not been accepted by the Committee and which require reiteration – (Rec. Para Nos. 17 and 18)	02	08.33%
V Recommendations/Observations in respect of which replies of the Government are interim in nature- – Nil	00	00%
		100%